THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 14th March, 2024

NO.HC.VII-84/2020/2471/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to participate in the Sensitization Programme on "Local Acts and Rules (Civil & Criminal)" of Arunachal Pradesh scheduled to be held on 23-03-2024 at Judicial Academy, Assam from 10.00 A.M. to 03.30 P.M

SI No.	Name of the Officer	Designation and place of posting		
1	Shri Komjum Tasso	Chief Judicial Magistrate-cum- Civil Judge		
1		(Sr. Division), Roing, Lower Dibang, Valley		
2	Shri Tadu Tamang	Chief Judicial Magistrate-cum- Civil Judge		
		(Sr. Division), Aalo, West Siang District		
3	Shri Moji Ete	Chief Judicial Magistrate-cum-Civil Judge		
3		(Sr. Division), Bomdila, West Kameng District		
4	Ms. Bissomoti Lego	Chief Judicial Magistrate-Cum- Civil Judge,		
4		Sr. Division, Daporijo, Upper Subansiri District		
5	Shri Habung Tangu	Chief Judicial Magistrate Cum- Civil Judge,		
5		Sr. Division , Seppa, East Kameng District		
6	Shri Domo Padu	Chief Judicial Magistrate Cum- Civil Judge,		
0		Sr. Division Tezu, Lohit District		
7	Smti Mary Kamsi	Chief Judicial Magistrate Cum- Civil Judge,		
/		Sr. Division, Changlang, Changland District		
8	Shri Damge Niri	Chief Judicial Magistrate Cum- Civil Judge,		
0		Sr. Division Ziro, Lower Subansiri District		
0	Miss Tenzin Metho	Chief Judicial Magistrate-cum- Civil Judge		
9		(Sr. Divn.). Pasighat, East Siang District		
10	Miss Kenyir Kato	Chief Judicial Magistrate-cum- Civil Judge		
10		(Sr. Divn.), Yupia, Papumpare District		
11	Miss Sonia Ketan	Secretary, District Legal Services Authority,		
11		Yupia, Papumpare District		
12	Smti Mary Jonnam	Secretary, District Legal Services Authority,		
12		Tezu, Lohit District		
13	Shri Narang Laji	Secretary, District Legal Services Authority,		
13		Khonsa, Tirap District		

		Secretary, District Legal Services Authority,	
14	Shri Utumso Boo		
		Bomdila, West Kameng District	
15	Smti Epi Kapu	Secretary, District Legal Services Authority,	
		Pasighat, East Siang District	
1.0	Smti Christina Mum Norbu	Judicial Magistrate, 1st Class-cum Civil Judge	
16	Silli Cilisula Mulli Norbu	(Jr. Divn.), Longding, Longding District	
17	Smti Rido Pina	Judicial Magistrate, 1st Class-cum Civil Judge	
		(Jr. Divn.), Tawang, Tawang District	
10	Chri Tashi Wangshu	Judicial Magistrate, 1st Class-cum Civil Judge	
18	Shri Tashi Wangchu	(Jr. Divn.),Pangin	
10	Chui Bida Cara	Judicial Magistrate, 1st Class-cum Civil Judge	
19	Shri Bido Sora	(Jr. Divn.), Anini	
	Chri John Tooki	Judicial Magistrate, 1st Class-cum Civil Judge	
20	Shri John Techi	(Jr. Divn.), Koloriang, Kurungkume District	
21	Shri Tingkai Monwangham	Judicial Magistrate, 1st Class-cum Civil Judge	
		(Jr. Divn.), Changlang District	
22	Smti Binken Segia	Deputy Registrar, Gauhati High Court,	
		Itanagar Permanent Bench	

By Order, Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo HC NO.HC.VII-84/2020/2472-2483/A Dated 14-03-2024

Copy forward for information and necessary action to:

- 1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 2. The Secretary to the Govt of Arunachal Pradesh, Law and Judicial Department, Itanagar, Arunachal Pradesh.
- 3. The Accountant General (A&E), Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

- 4. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
- 5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

6. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia.

(He/She is requested to inform the nominated Judicial Officers of his/her State to attend the Training accordingly).

- 7. The nominated Judicial Officers.
 - **a.** The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at <u>judicialacademyassam@gmail.com</u> on or before **18-03-2024** to enable the Academy to arrange for accommodation.

Name a designation	and	Date of arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

- **b.** Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, asarranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.
- **c**. The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.
- 8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

- 9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
- 10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
- 11. The CA to the Registrar General, Gauhati High Court, Guwahati.

 (THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

REGISTRAR (JUDICIAL)